

## [सभापति महोदय]

वाले थे उनको उस वक्त मौका नहीं मिल सका, वह लोग उस वक्त मौजूद नहीं थे, इस लिए अब मैं इस डिस्कश को बन्द करता हूँ और उन को पुकारता हूँ जिन्होंने अपने बिल दिए हैं।

17.27 hrs.

## MOTHER'S LINEAGE BILL\*

श्री मधु लिमये (मुंगेर) : सभापति महोदय, मैं प्रस्ताव करता हूँ कि माता के पक्ष की ओर से बंशावली खोजने के अधिकार की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाय।

सभापति महोदय : प्रश्न यह है कि माता के पक्ष की ओर से बंशावली खोजने के अधिकार की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाय।

*The motion was adopted*

श्री मधु लिमये : मैं विधेयक पेश करता हूँ।

## CONSTITUTION (AMENDMENT) BILL\*

*(Substitution of article 168 and omission of article 169 etc.)*

श्री भोगेन्द्र भ्वा (जयनगर) : सभापति महोदय, मैं प्रस्ताव कर ता हूँ कि भारत में संविधान में प्रागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

सभापति महोदय : प्रश्न यह है कि संविधान में प्रागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

*The motion was adopted*

श्री भोगेन्द्र भ्वा : मैं विधेयक पेश करता हूँ।

## JUDGES PROHIBITION ON HEARING IN CERTAIN CASES BILL\*

SHRI A. S. SAIGAL (Bilaspur) : Sir, I beg to move for leave to introduce a Bill to regulate the procedure for prohibiting Judges of the Supreme Court or of a High Court from hearing and deciding the matter in which they are biased.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to regulate the procedure for prohibiting Judges of the Supreme Court or of a High Court from hearing and deciding the matter in which they are biased."

*The motion was adopted*

SHRI A. S. SAIGAL : Sir, I introduced the Bill.

17.29 hrs.

## HALF AN HOUR DISCUSSION

## Impact of Increase in Fourth Five-Year Plan

SHRI S. S. KOTHARI (Mandsaur) : Sir, the decision to increase the public sector outlay by Rs. 1473 crores has been taken under political compulsion. The reduction of Rs. 1016 crores in private sector outlay would appear to be a sop to the radicals in the party who were pressing for such a reduction. The important point is this. We can have a larger Fourth Five-Year Plan. But then the matching resources have to be found. The Government is unable to spell out from where those resources emanate, where they are to come from, would I think, this amounts, to an exercise in planned fiscal recklessness.

It appears that the Planning Commission has learnt nothing and forgotten nothing from the their experience of the Third-Plan. The outlays had been increased considerably and the country experienced considerable inflation. Inflation is the most insidious form of taxation. It adversely